

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.06.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------|--|
| 1. | I.A. No. 966 of 2021 in Comp. App. (AT) (Ins) No. 1496 of 2019 | Sangita Agarwal & Anr. Vs. Limtex Tea & Industries Ltd. & Anr. | Suhita Mukhopadhyay | Rishab Kaushik-R1 Abhishek Sharma-R2 |
| 2. | Comp. App. (AT) (Ins) No. 611 of 2019 | TUF Metallurgical Pvt. Ltd. Vs. Wadhwa Glass Processors Pvt. Ltd. | Vikash Jain | Vineet Arora Debopriyo Moulik |
| 3. | Comp. App. (AT) (Ins) No. 696 of 2020 | Amish Kumar Gupta Vs. K. Subhra Narayan Mohapatra Liquidator and Erstwhite Resolution Professional of General Ltd. & Ors. | NipunKatyal | Manas Shukla-R3 |
| 4. | Comp. App. (AT) (Ins) No. 582 of 2020 | Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd. & Anr. | SharadTyagi | Sanjay Kumar Singh-R1 Neeraj Kumar Gupta-R2 |
| 5. | Comp. App. (AT) (Ins) No. 925 of 2020 | Shyson Thomas Vs. Madhugiri Venkatarayappa Sudarshan & Anr. | D. Abhinav Rao | Rajesh Gautam-R1 & R2 |
| 6. | Comp. App. (AT) (Ins) No. 981 of 2020 | Kedrion Biopharma INC. Vs. Wizaman Impex Pvt. Ltd. | Gunjan Sinha Jain | Jayant Mehta Aditya Ghadge |
| 7. | Comp. App. (AT) (Ins) No. 1070 of 2020 | ADS Resources Ltd. Vs. Shilpi Cables Technologies Ltd. | Chandra Shekhar Yadav | P.S. Bindra Simran Jeet |
| 8. | Comp. App. (AT) (Ins) No. 140 of 2021 | Prakash Chandra Kapoor & Anr. Vs. Vijay Kumar Iyer Liquidator & Anr. With | Meenakshi Rawat | Sumesh Dhawan-R1 Chetan Kapadia-R2 |

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| 9. | Comp. App. (AT) (Ins) No. 165 of 2021 | PGI GMBH Playglobal International Vs. Vijay Kumar V. Iyer Liquidator of Bharati Defence and Infrastructure Ltd. & Anr. With | Swaroop George | Nakul Sachdeva-R1 Vatsala Kak |
| 10. | Comp. App. (AT) (Ins) No. 243 of 2021 | Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr. | Meenakshi Rawat | Aakarshan Sahay-R1 Karan Khanna-R2 Vatshla Kak |
| 11. | Comp. App. (AT) (Ins) No. 180 of 2021 | Sach Marketing Pvt. Ltd. Vs. Resolution Professional of Mount Shivalik Industries Ltd. Pratibha Khandelwal | Sujoy Datta | Abhishek Anand |
| 12. | Comp. App. (AT) No. 52 of 2020 | Sawai Singhai Yash Jain & Anr. Vs. Maharashtra Scooters & Ltd. | Ritesh R. Mahajan | |
| 13. | Comp. App. (AT) No. 217 of 2020 | Richard B.T.H Chou Vs. Registrar of Companies, west Bengal | Soma Samantrai | Sanjeev Kumar Mohanty-ROC |

For Admission (Fresh Cases)

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|-----|---|--|------------------|--|
| 14. | Comp. App. (AT) (Ins) No. 324 of 2021 | Manoj Kumar Srivastava & Anr. Vs. Anil Kumar Jain and Ors. | Milan Singh Negi | |
| 15. | Comp. App. (AT) (Ins) No. 389 of 2021 | Mack Star Marketing Pvt. Ltd. Vs. Ashish Chawchharia | Shivani Rawat | |

For Admission (After Notice)

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|-----|---|--|--------------|----------------|
| 16. | Comp. App. (AT) (Ins) No. 336 of 2021 | Deputy Commissioner of State Taxes & Excise (Himachal Pradesh) Vs. Sanjay Gupta, Liquidator | Aakash Varma | Abhishek Anand |
| 17. | Comp. App. (AT) (Ins) No. 337 of 2021 | Nitin Jain Liquidator PSL Ltd. Vs. Universal Tutorial Pvt. Ltd. | Aditya Gauri | Radhe Agarwal |

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar